

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 257 of 2014

Dated : 8th July, 2015

In the matter of:

M/s. Spectrum Power Generation Ltd.

.... Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors.**

....Respondent(s)

Counsel for the Appellant (s) : Mr. Hemant Singh

Counsel for the Respondent (s) : Mr. Anand K. Ganesan

ORDER

Bench is not assembled today.

Matter is posted for further hearing on **20th August, 2015.**

Court Master

rkt